

diplomatic relations with a regime which fails to observe even elementary decencies in its international relations and diplomatic behaviour."

श्री मधु सिन्धिये (मुंगेर) में काम रोको प्रस्ताव रखने के लिए सदन की अनुमति चाहता हूँ।

Mr. Speaker: Nobody is objecting to leave being granted. Leave is granted.

Now, the Finance Minister is replying to the General Budget debate at 3 P.M.; so, after his reply we shall take up this. It may be round about 4 o'clock; it will be taken up immediately after the Finance Minister's reply.

12.22 hrs.

PAPERS LAID ON THE TABLE

ANNUAL REPORT OF THE INDIAN INSTITUTE OF TECHNOLOGY, BOMBAY, FOR THE YEAR 1965-66.

The Minister of Education (Dr. Triguna Sen): Sir, I beg to lay on the Table a copy of the Annual Report of the Indian Institute of Technology, Bombay, for the year 1965-66. [Placed in Library. See No. LT-611/67].

ANNUAL REPORT OF THE EMPLOYEES' STATE INSURANCE CORPORATION FOR THE YEAR 1965-66 AND NOTIFICATIONS UNDER COAL MINES PROVIDENT FUND AND BONUS SCHEMES ACT, 1948.

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): Sir, on behalf of Shri Lalit Narayan Mishra, I beg to lay on the Table—

- (1) A copy of the Annual Report of the Employees' State Insurance Corporation for the year 1965-66, under section 36 of the Employees' State Insurance Act, 1948. [Placed in Library. See No. LT-610/67].

(2) A copy each of the following Notifications under section 7A of the Coal Mines Provident Fund and Bonus Schemes Act, 1948:—

- (i) The Andhra Pradesh Coal Mines Provident Fund (First Amendment) Scheme, 1967, published in Notification No. G.S.R. 743 in Gazette of India dated the 20th May, 1967. [Placed in Library. See No. LT-612/67].
- (ii) The Rajasthan Coal Mines Provident Fund (First Amendment) Scheme, 1967, published in Notification No. G.S.R. 744 in Gazette of India dated the 20th May, 1967. [Placed in Library. See No. LT-613/67].
- (iii) The Neyveli Coal Mines Provident Fund (First Amendment) Scheme, 1967, published in Notification No. G.S.R. 745 in Gazette of India dated the 20th May, 1967. [Placed in Library. See No. LT-614/67].
- (iv) The Coal Mines Provident Fund (First Amendment) Scheme, 1967, published in Notification No. G.S.R. 777 in Gazette of India dated 27th May, 1967. [Placed in Library. See No. LT-615/67].

SIXTEENTH REPORT OF THE UNION PUBLIC SERVICE COMMISSION AND ALL INDIA SERVICES (MEDICAL ATTENDANCE) AMENDMENT RULES, 1967.

Shri Vidya Charan Shukla: Sir, beg to lay on the Table—

- (1) A copy each of the following papers under article 323 (1) of the Constitution:—
 - (i) Sixteenth Report of the Union Public Service Commission for the period 1st April, 1965, to 31st March,